

DIVISION BENCH  
COURT - II

**P-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/834(KB)2018

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>HYTERA COMMUNICATIONS CORPORATION LTD. VS SIMOCO TELECOMMUNICATIONS (SOUTH ASIA) LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**  
None.

**ORDER**

1. None appears.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **20.06.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**

*Ar.*